## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 283 of 2018 & IA No. 1317, 1316 of 2018

Dated: 5<sup>th</sup> October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Global energy Private Limited ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.

Mr. Anurag Sharma Mr. Pratibhanu S.K

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Anand K. Ganesan for R-2

## <u>ORDER</u>

Learned counsel for the respondents seek two weeks' time to file reply. They may file reply on or before 22.10.2018 with advance copy to the other side. Rejoinder may be filed thereafter.

List the matter on <u>24.10.2018.</u>

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

Js/kt